

ITEM NO.70

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1246/2022

STATE OF U.P.

Appellant(s)

VERSUS

JAWAHAR & ANR.

Respondent(s)

Date : 03-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr. Rajesh Mahale, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ATUL M. KURHEKAR
Registrar